

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-87/1998/8542/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta.

Dated Guwahati, the 30th September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT (B) 2007 Dated the 27th September, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 01.10.2022 till the morning of 06.10.2022**, has been granted. The in-charge District & Sessions Judge, Barpeta shall remain in charge of your Court and office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-87/1998/8543-44/A, dated 30.09.22

Copy to:

1. The District & Sessions Judge, Barpeta.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)